

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.12 OF 2019

In the matter of:

Registrar of Companies, West Bengal

Appellant

Vs

Sabyasachi Bagchi

Respondent

Mr.Sumit Kr Jaiswal, PCS for ROC

Mr. Kunal Chatterji, Advocate for R1.

With

COMPANY APPEAL (AT) NO.13 OF 2019

In the matter of:

Registrar of Companies, West Bengal

Appellant

Vs

Karan Kishore Samtani

Respondent

Mr.Sumit Kr Jaiswal, PCS for ROC

Mr. Dhruv Surana, Advocate for R1.

ORDER

27.08.2019-Heard learned counsel for appellants in part. Hearing remained inconclusive. Post both the appeals for further arguments on **18th September, 2019** at **12 Noon**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn